MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 216 **Imphal, Friday, December 5, 2025** **(Agrahayana 14, 1947)**

OFFICE OF THE
THOUBAL MUNICIPAL COUNCIL
THOUBAL: MANIPUR

N O T I F I C A T I O N

Thoubal, the 4th December, 2025

No.03/17/2025-TMC: In accordance with the provisions under Section 211(1) and 212 of Manipur Municipalities Act 1994, it is hereby notified for information to the general public that vide Resolution No. 4 of the Council Meeting held on 03.12.2025, Thoubal Municipal Council proposes to adopt "the **Model Manipur Unified Building Bye-laws, 2024**" which was notified by Government vide notification No. BBL-101/1/2024-MAHUD-MAHUD-Part (l) dated the 4th December, 2024 and No. BBL-101/1/2022-MAHUD-MAHUD dated the 31st December, 2024 as "**Thoubal Municipal Council Building Bye-laws, 2025**" from the date of notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to the introduction of the Unified Building Bye-laws may be submitted so as to reach the Senior Chief Executive Officer, Thoubal Municipal Council, Thoubal, Manipur within 7 (Seven) days from the date of notification. Objection(s)/Suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the aforesaid "Thoubal Municipal Council Building Bye-laws, 2025" shall be available for inspection in the office of the undersigned from 11:00 A.M.to 3:00 P.M. on all the specified period of working days. The same will also be available at the Town Planning Department official website **https://tpmanipur.mn.gov.in**.

MM ZIAUR RAHAMAN,
Sr. Chief Executive Officer,
Thoubal Municipal Council, Manipur.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 05-12-2025 14:26:06